

**Court-II  
Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 98 of 2015**

**Dated :1<sup>st</sup> December, 2015**

**In the matter of:**

**Power Grid Corporation of India Ltd.  
Versus  
CERC & Anr.**

**...Appellant(s)**

**...Respondent(s)**

**ORDER**

Bench not assembled today.

Post the matter for hearing on **13<sup>th</sup> January, 2016.**

**Court Master**